NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 659/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES: Numerix Financial Software (India) Pvt.Ltd. V/s ROC,Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
36	Meebmber	CP-P	Neebon
36	Madhavi Nalluri i/b	Advocate	A
	Akshay V. Kamble		



ORDER CP No.659/252/NCLT/MB/MAH/2017

Company Petition is allowed vide separate order with cost of

₹2,00,000/-. Sd/---

V. NALLASENAPATHY

Member (Technical)

sd/-

B.S.V. PRAKASH KÚMAŘ Member (Judicial) 36